

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-OCW-128-2020****IN****Writ Petition No.1104-2016**

M/s. Lithoferro

... Petitioner

Vs

Union of India &amp; Ors.

... Respondents

Shri Parag Rao, Advocate for the Petitioner.

Ms. Asha Desai, Senior Standing Counsel for Central Government.

Ms. Neha Kholkar, Additional Government Advocate for the Respondent No.4.

**Coram:- DAMA SESHADRI NAIDU &  
SMT. M. S. JAWALKAR, JJ.****Date:- 8<sup>th</sup> October, 2020****P.C.:**

To complete the pleadings, let the matter stand over to 15/10/2020.

2. Print the name of Ms. Neha Kholkar, learned Additional Government Advocate for the respondent no. 4 in the order dated 21/09/2020. The Registry to do the necessary corrections.

**SMT. M. S. JAWALKAR, J. DAMA SESHADRI NAIDU, J.**

mv